

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

30

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TP (HC)/115, 116/CAA/ 2017
NAME OF THE TRANSFEROR : MURUGAN FABS PVT LTD
NAME OF THE TRANSFERRE : JAYAAM GALVANIZERS PVT LTD
UNDER SECTION : 230 OF COMPANIES ACT 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. T. S. VIJAYA
RAGHAVAN

ADVOCATE

[Signature]
10/8/17

2. BALU SRIOHAN

Representing objector
Mr. Dilip Subramanian

[Signature]

ORDER

Heard the Counsel and orders reserved.

[Signature]
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

[Signature]
(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)